SEEDLESS TAMARIND GRADING AND MARKING RULES

1. Short title and application:- (1) These rules may be called the Seedless Tamarind Grading and Marking Rules, 1971.
   (2) They shall apply to Seedless Tamarind (Tamarindus indica) produced in India.

2. Definitions:- In these rules, unless the context otherwise required —
   (a) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India.
   (b) "Schedule" means the Schedule appended to these rules.

3. Grade designations:- Grade designations to indicate the quality of seedless tamarind shall be as set out in column 1 of the Schedule I & II.

4. Definition of quality:- The quality of Seedless Tamarind indicated by the respective grade designations shall be as set out against each grade designation in column 2 to 6 of the Schedule I and II.

5. Grade designation marks:- The grade designation mark in the case of seedless tamarind shall consist of a label specifying the grade designation and a design approved by the Agricultural Marketing Adviser.

6. Method of Marking:- (1) The grade designation mark shall be securely affixed to each container in a manner approved by the Agricultural Marketing Adviser.
   (2) In addition to the grade designation mark, each container shall be clearly marked with such particulars and in such manner as may be specified by the Agriculture Marketing Adviser.
   (3) An authorized packer may after obtaining the prior approval of the Agriculture Marketing Adviser, mark his private trade mark on a container, in a manner approved by the said officer, provided that the private trade mark does not represent a quality or grade of seedless tamarind different from that indicated by the grade designation mark affixed to the container in accordance with these rules.

7. Method of Packing:- (1) Seedless tamarind shall be packed in —
   (i) polythene bags of 500 gms. and 1 Kg;
   (ii) closely woven bamboo baskets, preferably lined with polythene or palmryo mat, of 25 kgs and 50 kgs.
   (iii) sound gunny bags, preferably lined with polythene, of 10 kgs and 50 kgs;
   (iv) wooden boxes, lined with palmryo mats, of 25 kgs and 50 kgs.
   (v) in any other types of containers and/or sizes with the prior approval of the Agricultural Marketing Adviser or an officer authorized by him in this regard.

   (2) The container shall be sound, clean dry and free from insect infestation or fungus contamination and from any undesirable smell.

   (3) The container shall be securely closed and sealed in manner approved by the Agricultural Marketing Adviser.

   (4) Each container shall contain seedless tamarind of one grade designation only.

8. Special conditions of Certificate of Authorization:- In addition to the conditions specified in rule 4 of the General Grading and Marketing Rules, 1937, the following special conditions shall be served by authorized packer to the satisfaction of the Agricultural Marketing Adviser, namely :-
   (a) An authorized packer shall make securing arrangements for testing seedless tamarind as may be prescribed from time to time by the Agricultural Marketing Adviser.
   (b) An authorized packer shall provide facilities to the Inspecting Officer authorized by the Agricultural Marketing Adviser in this behalf for San testing and such other matters.
   (c) An authorized packer shall observe instructions regarding the methods of sampling and analysis, sealing and marking the containers and maintenance of records which may be issued from time to time by the Agricultural Marketing Adviser.
SCHEDULE-I
(See Rules 3 & 4)
Grade designation and definition of quality of Seedless Tamarind light Red to Tinged brown colour.

<table>
<thead>
<tr>
<th>Grade Designation</th>
<th>Moisture (percent by weight)</th>
<th>Seed content (percent by wt.)</th>
<th>Foreign matter (percent by weight)</th>
<th>General characteristics</th>
</tr>
</thead>
<tbody>
<tr>
<td>Special</td>
<td>15.0</td>
<td>5.0</td>
<td>4.0</td>
<td>1.0</td>
</tr>
<tr>
<td>A Grade</td>
<td>17.0</td>
<td>10.0</td>
<td>6.0</td>
<td>1.5</td>
</tr>
<tr>
<td>B Grade</td>
<td>20.0</td>
<td>15.0</td>
<td>8.0</td>
<td>2.0</td>
</tr>
<tr>
<td>C Grade</td>
<td>20.0</td>
<td>20.0</td>
<td>10.0</td>
<td>2.0</td>
</tr>
</tbody>
</table>

1. The Tamarind pulp shall have been obtained from the mature fruits of *Tamarindus indica* by removing first the rind and then the fibrous Skeleton enclosing the pulp and the seeds.
2. The pulp shall be well dried and compressed into cakes.
3. The pulp shall be free from insect infestation or live insects, mould, rodent contamination and deleterious substances.
4. The colour of the cake shall be light red to tinged-brown.
5. The pulp shall have the characteristic taste and flavour and shall be free from any obnoxious odour.

* Organic foreign matter: will consist of other parts of fruit such as fibre and rind.
** Inorganic foreign matter: means stones, dust, dirt and any other foreign material of inorganic nature.
+ Non-specified grade shall be allowed only against a "Specific order" form the foreign buyer indicating the quality and quantity of the produce desired.

Salt: Salt content in Seedless Tamarind, if present, shall not exceed 2%.
### SCHEDULE-II

(See Rules 3 & 4)

Grade designation and definition of quality of Seedless Tamarind Black colour or mixed Colour.

<table>
<thead>
<tr>
<th>Grade Designation</th>
<th>Moisture (percent by weight)</th>
<th>Seed content (percent by wt.)</th>
<th>Foreign matter percent by weight</th>
<th>General characteristics</th>
</tr>
</thead>
<tbody>
<tr>
<td>Special</td>
<td>15.0</td>
<td>5.0</td>
<td>4.0</td>
<td>1.0</td>
</tr>
<tr>
<td>A Grade</td>
<td>17.0</td>
<td>10.0</td>
<td>6.0</td>
<td>1.5</td>
</tr>
<tr>
<td>B Grade</td>
<td>20.0</td>
<td>15.0</td>
<td>8.0</td>
<td>2.0</td>
</tr>
<tr>
<td>C Grade</td>
<td>25.0</td>
<td>20.0</td>
<td>10.0</td>
<td>2.0</td>
</tr>
<tr>
<td>+ Non-Specified</td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

1. The Tamarind pulp shall have been obtained from the mature fruits of Tamarindus indica by removing first the rind and then the fibrous Skeleton enclosing the pulp and the seeds.
2. The pulp shall be well dried and compressed into cakes.
3. The pulp shall be free from insect infestation or live insects, mould, rodent contamination and deleterious substances.
4. The colour of the cake shall be light dark black or mixture of light red to tined brown and black colours or vice versa.
5. The pulp shall have the characteristic taste and flavour and shall be free from any obnoxious odour.

* Organic foreign matter: will consist parts of the fruits such as fibre strand and rind.
** Inorganic foreign matter: means stones, dust, dirt and any other foreign material of inorganic nature.
+ Non-specified grade: Shall be allowed only against "Specific Order" from the foreign buyer indicating the quality and quantity of the produce desired.

Salt: The Salt content in Seedless Tamarind, if present, shall not exceed 2%

Note:-1. Principal rule published as S.O. 200 dated 6-5-1971 in the Gazette of India, Part-II, Section 3(ii) dated22-5-1971
2. First amendment published as S.O. 4097 date 4-9-1975 in the Gazette of India, Part II, Section 3(ii) dated 20-9-1975.
3. Second amendment published as S.O. 355(F) in the Gazette of India extraordinary, Part II Section 3(ii) dated 12-5-1981